

AMENDMENT OF OFFICIAL LANGUAGES ACT

*282. SHRI U. S. DUGAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have decided to introduce a Bill to amend the Official Languages Act in the Rajya Sabha during this Session; and

(b) if not what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) The issues are complex and final decisions have not been taken so far.

REGISTRATION OF COMPLAINTS BY DELHI POLICE

*283. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the general complaint that the Delhi Police do not register cases reported to them; and

(b) if so, what action is being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) There is no general complaint regarding non-registration of crime by the police. Senior Police Officers take steps to ensure that the subordinate staff at the police stations and the police posts register all crime reported to them. Surprise checks by Vigilance Branch of the Delhi Police are also made for this purpose.

माना कैम्प छुड़ाने के लिये उत्तरदायी तत्व

*284. पंडित भवानी प्रसाद तिवारी : क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है जैसा कि "माना" कैम्प के एक प्रवक्ता ने प्रस को बताया है, कि कतिपय तत्व पूर्वी पाकिस्तान से आये शरणार्थियों को कैम्प छोड़ने के लिये उकसाने के लिये उत्तरदायी थे ; और

(ख) यदि हां, तो क्या उन तत्वों का पता लगाया जा सका है ?

†[ELEMENTS RESPONSIBLE FOR DESERTIONS FROM MANA CAMP]

*284. PT. BHAWANIPRASAD TIWARY: Will the Minister of REHABILITATION be pleased to state:

(a) whether it is a fact, as has been stated to the press by the spokesman of 'Mana' camp that certain elements were responsible for instigating the displaced persons from East Pakistan to desert that camp; and

(b) if so, whether it has been possible to find out those elements?]

पुनर्वास मंत्री (श्री महावीर त्यागी) :

(क) जी हां ।

(ख) कुछ भड़काने वाले व्यक्ति पहचान लिये गये हैं और उन्हें कैम्पों से बाहर हटा दिया गया है ।

छान-बीन करने से पता चला है कि विस्थापितों के कैम्पों में काफी संख्या बनावटी विस्थापितों की आ घुसी है । जब कभी ऐसे विस्थापितों का भेद खुल जाता है तो उन्हें कैम्पों से बाहर निकाल दिया जाता है ।

ऐसी सूचनायें भी मिली हैं कि छान-बीन करने वाली टुकड़ियों के पहुंचने से तुरन्त पहिले ऐसे बनावटी विस्थापित काफी संख्या में कैम्प छोड़ भागे हैं, और कुछ ने दूसरे विस्थापितों को भी भाग निकलने के लिए भड़काया है ।

†[] English translation.